NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Preetin . S. Arasu.

Representating Coursel for Petitiones

2 LILLY FRANCES Compal for R4 L R7

KING & PARTRIME

Jeet L. F.

ORDER

Counsel for petitioner present. Counsel for R4 & R7 present. Counsel for R2 called absent. Both the counsel prayed time for making submissions in relation to the final outcome of the settlement talks. Time extended at request. The matter is posted for hearing final arguments in case the settlement talks fail. Put up on 26.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc